

IN THE INCOME TAX APPELLATE TRIBUNAL  
PUNE BENCH "B", PUNE

BEFORE SHRI INTURI RAMA RAO, ACCOUNTANT MEMBER  
AND  
SHRI PARTHA SARATHI CHAUDHURY, JUDICIAL MEMBER

आयकर अपील सं. / ITA No.1150/PUN/2023

Assessment Year : 2018-19

Ruby Hall Clinic Karmachari Sahakri Patsanstha Maryadit, Sasoon Road, Haveli, Pune 411001 PAN : AAAAR9852L	Vs.	The Pr.CIT, Pune-4.
Appellant		Respondent

Assessee by : Shri Deepak S. Sasar  
Revenue by : Shri Ajay Kumar Keshari  
Date of hearing : 08.03.2024  
Date of pronouncement : 08.03.2024

**आदेश / ORDER**

**PER INTURI RAMA RAO, AM :**

This is an appeal filed by the appellant directed against the order of Id. Principal Commissioner of Income Tax, Pune-4 dated 24.03.2023 for the Assessment Year 2018-19.

2. At the outset, the Id. Counsel for the appellant submitted a letter dt.06.03.2024 and do not want to pursue the same for the reasons mentioned therein. He thus prayed for treating the same as 'withdrawal' of the appeal. The Id. DR has no objection for its

withdrawal. Therefore, we permit the appellant to withdraw the appeal.

3. In the result, the appeal of the appellant is dismissed as 'withdrawn'.

Order pronounced on this 08<sup>th</sup> day of March, 2024.

**Sd/-**  
**(PARTHA SARATHI CHAUDHURY)**  
**JUDICIAL MEMBER**

**Sd/-**  
**(INTURI RAMA RAO)**  
**ACCOUNTANT MEMBER**

पुणे / Pune; दिनांक / Dated : 08<sup>th</sup> March, 2024

*Satish*

**आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "B" बेंच, पुणे / DR, ITAT, "B" Bench, Pune.
4. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

Senior Private Secretary  
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune

		Date	
1.	Draft dictated on	08-03-2024	Sr.PS
2.	Draft placed before author	08-03-2024	Sr.PS
3.	Draft proposed & placed before the second member		JM
4.	Draft discussed/approved by Second Member.		JM
5.	Approved Draft comes to the Sr.PS/PS		Sr.PS
6.	Kept for pronouncement on		Sr.PS
7.	Date of uploading order		Sr.PS
8.	File sent to the Bench Clerk		Sr.PS
9.	Date on which file goes to the Head Clerk		
10.	Date on which file goes to the A.R.		
11.	Date of dispatch of Order.		